

THE VICE-CHAIRPERSON (SHRIMATI MEDHA VISHRAM KULKARNI): Shri K.R.N. Rajeshkumar; not present. Dr. Bhim Singh.

Concern over arbitrariness by dealers under the Garib Kalyan Anna Yojana

डा. भीम सिंह (बिहार): महोदय, भारत सरकार द्वारा प्रधान मंत्री गरीब कल्याण योजना चलाई जा रही है, जिसके तहत प्रति व्यक्ति प्रति माह 5 किलो राशन दिया जाता है। यह एक महत्वपूर्ण योजना है, जिसके माध्यम से गरीब, असहाय आमजन को भूखा नहीं सोना पड़ रहा है। ऐसी मानवीय योजना के लिए मैं सरकार का साधुवाद करता हूँ।

परन्तु समाज के अंतिम पायदान पर खड़े व्यक्तियों के लिए लागू इस योजना में भी कुछ आदमी अपना हित साधना शुरू कर चुके हैं। समाचार पत्रों एवं क्षेत्र भ्रमण के दौरान जनता से पता चला है कि डीलर तय मापदंड से कम राशन लाभुकों को दे रहे हैं। ऐसी परिस्थिति में आवश्यक हो गया है कि केंद्र सरकार कोई ऐसी व्यवस्था बनाए कि लाभुकों को उनका निर्धारित राशन मिल सके।

अतएव अनुरोध है कि इस अनियमितता पर रोकथाम के लिए समुचित कदम उठाए जाएं।

THE VICE-CHAIRPERSON (SHRIMATI MEDHA VISHRAM KULKARNI): Sant Balbir Singh; not present. Shri Neeraj Dangi; not present. Shri Samik Bhattacharya.

Demand for a probe into post poll violence against persons belonging to SC and ST in West Bengal after the recently held general elections

SHRI SAMIK BHATTACHARYA (West Bengal): Madam, unspeakable atrocities on people belonging to the Scheduled Caste and Scheduled Tribe Categories and minority community post declaration of results of the General Election to the House of the People are taking place in West Bengal. Right from the beginning of campaigning for the 18th Lok Sabha elections in West Bengal and to the declaration of the results of the General Election to the House of the People, 2024, unspeakable atrocities have been unleashed on the poor people, including women and children belonging to the Scheduled Caste and Scheduled Tribe categories rendering many of them dead, maimed and homeless. A total of eight innocent people have lost their lives because of this mindless attack.

I would, therefore, like to request the Government to undertake concrete action to protect the lives and properties of persons belonging to the Scheduled Caste and Scheduled Tribe categories affected by the post-poll violence in West Bengal.